

जी बी० पी० जी० : यह एक्सपैंशन का कार्य नहीं है। एक तरह से जब इसका रेव्यू किया गया तो पालघाट (केरल) इसके लिए ज्यादा माफिक पाया गया। जहाँ एक कोटा का प्रश्न है, वहाँ पर हमारी यूनिट के एक्सपैंशन का सम्बन्ध है वह वहाँ पर पया जा रहा है। ऐसी बात नहीं है कि इन्डस्ट्री को कोटा से हटाकर पालघाट ले जाया जा रहा है।

DR H P SHARMA Sir, if the expansion programme had been carried out at Kota, the cost of production would have substantially gone down. If a decision is taken to move it out at a distance of two thousand miles, are there any guidelines which govern such a shifting of expansion programmes? Or is it due to pressure lobbies or some other pressures?

SHRI B P MAURYA No Sir I have just now submitted that there is no question of any pressure lobby and there is no question of shifting any unit from Kota to Palghat. The fact is that one Committee was nominated and Palghat in Kerala was found more suitable for the unit which we are going to open there. So far as Kota is concerned, we have got already the expansion work in Kota and we are doing it.

SHRI VAYALAR RAVI I would like to know from the hon Minister whether it is a fact that the delay in the construction of factory at Palghat is due to any pressure from any groups?

SHRI B P MAURYA It is not true

Raid on residences of Late Shri L N. Mishra

\*928. SHRI SHARAD YADAV Will the Minister of HOME AFFAIRS be pleased to state

(a) whether the residences of late Shri L N. Mishra in Delhi and Bihar or the residences of his friend were raided or burgled and papers and

documents were seized or stolen during the period of one month prior to his death as a result of these raids or burglary, respectively; and

(b) if so, the details of the documents seized or stolen?

THE MINISTER OF HOME AFFAIRS (SHRI K BRAHMANANDA REDDY) (a) and (b) There was no raid at the residence of late Shri L N. Mishra either in Delhi or Bihar. Government have also no information regarding any theft of documents from his residence, as alleged. In the absence of specific details of the "friend" referred to in the question Government have no further information to furnish.

श्री शरद यादव अध्यक्ष महोदय, क्या यह बात सही है कि श्री ललित नारायण मिश्र के पास उनकी पाठ, के प्रभावशाली लोगों की मन्त्रियों के पास थे? इस बात के पक्ष कि हमको चुनाव फंड में इतना इतना पैसा चाहिए। इस तरह के महत्वपूर्ण पत्र को चोरी या छापना डलवाकर वे प्राप्त करने का प्रयत्न किया गया। (स्वबचाल) प्रधान मंत्री के अन्तर्गत जो मन्त्रालय में (स्वबचाल) वह चोरी जो थी वह छापना था (स्वबचाल) यह जवाब जो है वह शायद गृह मंत्री का नहीं है, यह उनकी कैबिनेट में नहीं है, मैं चाहता हूँ कि प्रधान मंत्री महोदय इसके बारे में बतयें (स्वबचाल)।

MR SPEAKER This is not a matter for a speech

SHRI K BRAHMANANDA REDDY No raid was conducted. No burglary took place and no documents were stolen. It is very false to say that.

श्री कर्णेश्वर मिश्र चोरी के बारे में मंत्री महोदय ने जवाब नहीं दिया, केवल छाप के बारे में दिया।

श्री कर्णेश्वर मिश्र - मंत्री जी ने कथनात बाद स्पष्ट उत्तर नहीं दिया।

MR. SPEAKER: He has categorically said, no.

श्री सूरज दास: मैंने धार० ए० इन्सू० के बारे में पूछा था, उस का जवाब नहीं पाया।

MR. SPEAKER: It is already two minutes past 12. Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### Garhwa-Daltonganj Telephone Line

917. KUMARI KAMLA KUMARI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government are aware of the fact that telephone line between Garhwa and Daltonganj (Palamau District in Bihar) works hardly three days in a month;

(b) if so, the steps taken by Government to improve the working of the line thereof; and

(c) the number of days when the line between Garhwa and Daltonganj, Garhwa and Ranchi and Patna worked in the year 1975 so far?

THE MINISTER OF COMMUNICATIONS (DR. SHANKER DAYAL SHARMA): (a) It is not true that telephone line between Garhwa and Daltonganj works for only three days in a month.

(b) and (c). There are no direct trunk lines between Garhwa and Ranchi, and between Garhwa and Patna. The trunk line from Garhwa to Daltonganj has worked for 108 days during the four months period January to April, 1975

A proposal for installing a 3-channel system between Garhwa and Daltonganj is under examination.

736 LS.—2.

##### Industries in Backward Areas during Fifth Plan

\*918. SHRI K. PRADHANI: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state the main industries that are proposed to be taken up during the Fifth Five Year Plan in the backward areas?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): There are no specific industries ear-marked for the backward areas. With a view to attracting industries in the backward areas, the schemes for concessional finances, subsidies, etc. initiated in the Fourth Plan are being continued in the Fifth Plan.

##### Recovery of Bombs and Weapons

\*921. SHRI D. B. CHANDRA GOWDA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of places where bombs and weapons have been recovered during the last four months;

(b) the facts regarding their quantities and whether any investigations by CBI have been carried out in the matter; and

(c) if so, the broad outlines thereof and the action Government have taken in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI K. BRAHMANNANDA REDDY): (a) to (c). Information is being collected and will be laid on the Table of the House on receipt.

The C.B.I. have not taken over investigation of any case of recovery during the last 4 months.

The Government of India have been providing necessary guidance and directions in this regard to the State